

SHRI C. P. N. SINGH: As far as the first question goes, I do not think any T.A. officers have been transferred outside the country. Does he mean transfer to other States, or other countries? I don't think his information is correct. I would like to clarify that as far as promotions go, these officers who are put in the Special Unattached List do not hamper, in any way, the promotions of the units stationed in Delhi.

SHRI K. P. SINGH DEO: I think the Minister will agree that it is very easy to dismiss one JCO and 71 other ranks. I would like to know whether it is not a fact that 96 officers and some men of the Territorial Army who have served for more than 20 years and who have taken part in the 1962, 1965 and 1971 wars had been dismissed by the previous Government for no rhyme or reason, although they had attended all the camps and had been embodied from 1962 to 1975. They had been uprooted from their civil vocations. What steps is Government taking to ensure that the services and pay of those who attend the camps regularly are protected in the civil departments?

SHRI C. P. N. SINGH: The government will definitely look into the matter. What happened during the Janata regime is rather interesting, but I will have the matter examined.

SHRI K. P. SINGH DEO: But they met the Prime Minister and yourself also two days back.

DR. KARAN SINGH: The territorial army represents the third line of defence after the military and para military forces. But apparently all is not well with the territorial army and a great deal of sickness seems to have entered over the last few years. Will the hon. Minister let us know whether he is planning any review of the functioning of the territorial army in order to make it more effective and fulfil its purpose in a better manner than it has done over the last few years?

SHRI C. P. N. SINGH: The hon. Member has put forward a very correct plea and the government will definitely look into it.

Production loss in Ordnance Factories in U.P.

***127. SHRI JITENDRA PRASADA:** Will the Minister of DEFENCE be pleased to lay a statement showing:

(a) whether it is a fact that production in Ordnance Factories situated in Uttar Pradesh has badly suffered due to very little power supply;

(b) if so, the production figures of past six months of factories situated in Kanpur and Shahjahanpur; and

(c) how much money is being paid to the workers of these factories as idle time?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) I would not be in public interest to give details of production figures of Ordnance Factories.

(c) Approximately Rs. 13.8 lakhs have been paid to workers as idle time wages in the Ordnance Factories in U.P. in this regard.

SHRI JITENDRA PRASADA: What steps government proposes to take to improve the promotion due to non-availability of power supply and what steps government proposes to take to help these subsidiary industries which supply essential items to these factories? Is it a fact that due to non-availability of power supply, not only vital defence production is suffering but pay packets of the workers and the labourers is cut short?

SHRI C. P. N. SINGH: The power supply in U.P. had been very had specially in November, 1979. I will give you some information regarding power situation in U.P. specially in Shahjahanpur and Kanpur as the Member has specifically asked about these two

places. The power interruptions took place as many as 63 times in a month in Shahjahanpur. Actually, in the case of Shahjahanpur, the number of occasions when power interruptions took place during the last six months was 234 out of which 63 were in one month, that is, in November, 1979. The number of power interruptions in the factories located in Kanpur has been ranging between 35 and 60 per month. The second part of the question is regarding supplying the requisite power to the Ordnance Factories. The government has already issued an order through the Ministry of Energy wherein the defence production units have been placed at number 7 in the check list of consumers in order of priority. We have invited the attention of the State Governments both in U.P. and Madhya Pradesh to this requesting them to see that defence production units do not suffer for want of power. I may mention here that Madhya Pradesh and U.P. are the States where there has been the maximum power cut thus affecting the factories as a whole.

SHRI JITENDRA PRASADA: What about the subsidiary industries which supply the essential items to the factories without which they cannot function.

SHRI C. P. N. SINGH: As far as essential supplies to the Ordnance Factories are concerned, naturally, we will try and do as much for them as for the factories because they have workers.

SHRI SANJAY GANDHI: Is it a fact that the workers in these factories are idle not only because of lack of power but because of a bad planning by the previous government and insufficient orders with these factories?

SHRI C. P. N. SINGH: The hon. Member has asked a very relevant question... (*Interruptions*) It is nice to hear some laughter in this House.

SHRI JYOTIRMOY BOSU: The rehearsal can take place outside.

MR. SPEAKER: I always wonder whether Mr. Bosu is always ready with help. Is it a voluntary effort on his part?... (*Interruptions*)

SHRI C. P. N. SINGH: The hon. Member has asked regarding non productivity or slowing down of production and the shortages that were created during the Janata regime. I am afraid it happened in every field and also in the ordnance factories... (*Interruptions*)

SHRI RAM GOPAL REDDY: U.P. is one of the worst hit states of our country by this chronic power shortage. I want to know whether any alternative arrangements can be made for the supply of power, such as establishment of thermal power stations, etc.?

SHRI C. P. N. SINGH: In these ordnance factories, government did take alternative steps like putting in generators in some ordnance factories.

SHRI A. NEELALOHITHADASAN: Has the Government of India any proposal to start any new units of defence production and if so the Government of Kerala has submitted a representation... (*Interruptions*)

MR. SPEAKER: Enough of it.

SHRI HARIKESH BAHADUR: The hon. Member may be permitted to ask his second supplementary.

MR. SPEAKER: I allowed him two supplementaries. Next question.

Appointment of Representatives on the Board of Directors of the Kohinoor Mills

*128. **SHRIMATI PRAMILA DANDAVATE:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government appointed some representatives of labour on the Board of Directors of the Kohinoor Mills in June 1978;